

M/s. East Godavari Breweries Private Limited - under CIRP

Operational creditors (other than Workmen and Employees and Government Dues)

as on 08.12.2021

Amount in Rs.

Sl.No.	Name of the claimant	Claims Received	Claims Admitted	% share in total amount of claim	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks
1	S. Srinivasa Rao, Proprietor: Vencon Constructions, Flat No: 503, Sita Residency, Rammagar, Visakhapatnam, Andhra Pradesh - 530002	80550383	80550383	100	0	0	0	Nil
2	Anheuser Busch InBev India Limited, (Formerly known as SABMiller India Limited), Unit No. 301-302, Third Floor, Dynasty Business Park, B Wing, Andheru Kurla Road, Andheri (East), Mumbai - 400059	1639125000	0		0	1639125000	0	It is noticed that the amount claimed is a disputed claim. Neither produced any copy of invoice demanding payment for the goods and services supplied to the corporate debtor nor an order of a court or tribunal that has adjudicated upon the nonpayment of a debt, if any; or financial account. On these grounds, the claim is hereby „rejected“
	Total	1719675383	80550383	0	0	1639125000	0	

